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CENTRAL ADMINISTRATIVE RIBUNAL PRINCIPAL BENCH

R.A. No. 249/2001

IN

OA No. 1353/99

New Delhi: this the 2nd day of JULY, 2001

HON'BLE MR.S.R.ADIGE VICE CHAIRMAN (A).

HON'BLE DR.A.VEDAVALLI MEMBER (J)

G.K.Shukla

..Review Applicant.

Versus

State of UP & Ors.

....Review Respondents.

ORDER (BY CIRCULATION)

S.R.Adige, VC(A):

Perused the RA.

2. The grounds contained therein do not bring it within the scope and ambit of section 22(3)(f) AT Act read with Order 47 Rule 1 CPC under which alone any order/decision of the Tribunal can be reviewed.

3. RA rejected.

A.Vedavalli
(DR.A.VEDAVALLI)
MEMBER (J)

S.R.Adige
(S.R.ADIGE)
VICE CHAIRMAN (A).

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